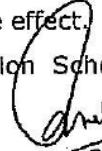


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the selection of Sh. Gitish S/o Sh. Krishan Kumar for the post of Sr. Personal Assistant in Delhi District Courts, Technical Resignation of Sh. Gitish, Personal Assistant, is hereby accepted and he stands relieved of his duties from this office with immediate effect. The official shall be entitled for past service benefits defined in terms of Contribution Pension Scheme (New Pension Scheme), as per rules.


03-11-2025

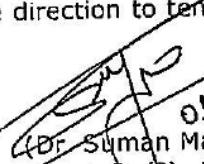
(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi

No. 55156-186
/Estt.-1/PF/2025

Dated, Delhi the 03 NOV 2025

Copy forwarded for information & necessary action to:

1. The Drawing and Disbursing Officer, Accounts Branch, Central District/ South-West District, Dwarka Courts, New Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
2. The Accounts Officer, Accounts Branch, South-West District, Tis Hazari Courts, Delhi, to disburse his salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi/ Personal Office of Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J)/Branch Incharge, Recruitment & Promotion Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) - Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Promotion Cell/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. Dealing Officials (South-West District, Dwarka Courts, New Delhi) - Leave Seat/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Sh. Gitish S/o Sh. Krishan Kumar, Personal Assistant, posted in the Court of Ms. Shilpi M Jain, Ld. District Judge-05, South-West District, Dwarka Courts, New Delhi, with the direction to tender his relieving report accordingly.


03/11/2025
(Dr. Suman Mahajan)
A.O. (J), Admin-I
Administration Branch-I, Central District
Office of Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi